

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): (a) and (b) The MCA21 system is being used for effective monitoring and redressal of grievances along with CPGRAMS portal, and social media can be tapped for creating public awareness.

(c) to (e) The Group 'A' and Group 'B' (Gazetted) vacant posts are filled as per laid down procedure as and when the vacancies arise. A decision has been taken not to fill up non-technical Group 'B' and Group 'C' vacancies.

CSR funds for increasing forest cover

1464. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether it is a fact that Government is considering a proposal to utilise 25 per cent of Corporate Social Responsibility (CSR) funds of the Nationalized Banks for increasing the forest cover in the country and if so, the details thereof; and

(b) the reaction of Government to pool CSR funds of all Public Sector Undertakings for various welfare schemes launched by Government from time to time to overcome scarcity of funds, even if certain amendments are required in the Companies Act, 2013?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): (a) No, Sir.

(b) Rule 4(3) of the Companies (Corporate Social Responsibility Policy) Rules, 2014 allows companies, including Public Sector Undertakings to collaborate with other companies for undertaking projects or programs or activities, under their CSR obligation. Further, CSR funds are permitted to be leveraged under various Government programmes/schemes.

Procurement of VVIP helicopters

1465. SHRI DILIPBHAI PANDYA: Will the Minister of DEFENCE be pleased to state:

(a) the details of the agreement entered into between India and Agusta Westland for procuring twelve VVIP helicopters;

(b) the details of legal implications that forces Government not to cancel VVIP helicopters deal with Agusta Westland and blacklisting Finmeccanica;

(c) whether it is a fact that CBI has come to the conclusion that *prima facie* there is a case of corruption in the deal; and